

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**(IB)-133(PB)/2018**

**IN THE MATTER OF:**

PCR Buildtech Pvt. Ltd.	....	APPLICANT / PETITIONER
Vs.		
Amrapali Centurian Park Pvt. Ltd.	....	RESPONDENT

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.04.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS**

For Operational Creditor : Mr. Nikhlesh, Alok K. Pandey &  
Navdeep Jain, Advs.

**ORDER**

For order, see (IB)-90(ND)/2017.